F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 31.05.2017

ORDER NO. 71 of 2017

The Hon'ble President is pleased to partially modify the sitting notified vide **order no. 65/2017 for CESTAT Delhi** to the extent indicated below :-

On 02.06.2017 at 2.30 p.m. Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri B. Ravichandran, Member (T) will hear the following ROM application :

E/ROM/50340/2017

By Order 5

(A. Mohan Kumar) Registrar

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SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.

Dy. Registrar